

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO.419 OF 2013

In the matter of M/s. Rajat
Pharmachem Ltd. (in Liqn)

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Bombay dated 13/01/2017 passed on the Official Liquidator's Report No. 445 of 2016 dated 15/12/2016 offers are invited in sealed covers from the intending purchasers along with Earnest Money Deposit by way of demand draft/pay order drawn in favour of "The Official Liquidator, High Court, Bombay" payable at Mumbai for sale of 6 Cars of M/s. Rajat Pharmachem Ltd. (in Liqn).i.e. 5 Cars parked at ID/2D,Viceroy Park CHS Ltd, Thakur Village, Kandivali (E), Mumbai and One Scorpio Car Parked at 307-311, GIDC, Ankleshwar, Bharuch, Gujarat (Ankleshwar) on "**As is where is whatever there is Basis.**" The Reserve Price and EMD for the 6 Cars shall be as under:-

Sr. No.	Registration No.	Make	Model	Estimated Market Value (Rs.)
1	MH02AU4240	MARUTI WAGONR	Sept./2006	1,50,000
2	MH02AY2059	MARUTI WAGONR LXI MPI	Mar./2007	1,50,000
3	MH02BD2721	HONDA CIVIC AT	Apr/2006	3,00,000
4	MH02 AP9157	HONDA CITY ZX EXI	Jul/2006	3,00,000
5	MH02AY0990	HONDA CITY ZX CVT	Feb/2007	3,00,000
6	GJ16AA7647	SCORPIO	Jun/2007	3,00,000


The sealed cover shall be super scribed with the words "Offers for the Vehicles of M/s. Rajat Pharmchem Ltd. (In Liqn.)". Such offer will be

received by the Official Liquidator upto 20/09/2017 and will be opened & public auction will be conducted in the presence of the Offerors on 28/09/2017 before the Hon'ble Judge taking Company matters of the Hon'ble High Court, Bombay when the Offerors or their authorized representatives may be present, if they so desire. No purchaser will be allowed to bid the auction in the name of nominee/nominees. No separate notice will be given to the Offerors, secured creditors or ex-directors of the Company (In Liqn.) regarding the said sale. This sale notice is available on the websites of www.officialliquidatormumbai.com, www.mca.gov.in, and also on the website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in

Inspection: - The inspection of the said 5 Cars parked at ID/2D, Viceroy Park CHS Ltd, Thakur Village, Kandivali (E), Mumbai will be provided to the intending purchasers at the site on 7/09/2017 from 11.00 a.m. to 4.00 p.m. and One Scorpio Car parked at 307-311, GIDC, Ankleshwar, Bharuch, Gujarat (Ankleshwar) will be provided to the intending purchasers at the site on 8/09/2017 from 11.00 a.m. to 3.00 p.m.

The purchaser is bound by the terms and conditions of sale. The Terms and conditions of sale with inventory will be available from the office of the undersigned against payment of Rs.200/-.

Dated this 18th day of August, 2017.


(VINOD SHARMA)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY
5th floor, Bank of India Building,
M.G. Road, Fort, Mumbai- 400 023.
Tel.:-22670024, 22675008